

Letter No...../2020

From,

Jabin Jamal  
Sub-Judge-cum-Secretary  
District Legal Services Authority, Katihar

To,

The District Magistrate cum Vice Chairman  
District Legal Services Authority, Katihar

The Superintendent of Police Cum Member  
District Legal Services Authority, Katihar

Sub:- **Regarding National Lok Adalat to be held on 12.12.2020 through Virtual Mode.**

Katihar, dated, the .....day of November, 2020

Sir,

In view of Letter bearing no. F. No. L/34/2018/NALSA dated 16.12.2019 of National Legal Services Authority, New Delhi communicated through the Member Secretary, Bihar State Legal Services Authority, Patna, a National Lok Adalat is going to be organized on **12.12.2020 through Virtual Mode** for disposal of cases related to compoundable in nature on the basis amicable settlement.

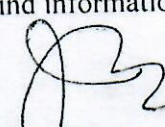
Therefore, you are requested to give your co-operation for making the forthcoming National Lok Adalat a grand success.

Yours faithfully,

**Sub-Judge-cum- Secretary**  
**District Legal Services Authority, Katihar**

Memo No. ~~1023-1027~~ dated. ~~23.11.2020~~

Copy forwarded to the DPRO, Katihar/The DIO, NIC, Katihar/The Secretary, Bar Association, Katihar/Nodal Officer/System Officer, Civil Court, Katihar for kind information and needful.

  
23.11.2020  
**Sub-Judge-cum- Secretary**  
**District Legal Services Authority, Katihar**